F. No. 52/28/CAB/2017 Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-1 Dated the 04th December, 2017

To All Regional Directors, All Registrar of Companies, All Stakeholders.

Subject: Relaxation of additional fees and extension of last date of filing of Form CRA-4 under the Companies Act, 2013 reg.

Sir,

The Ministry of Corporate Affairs has received several representations about extension of the last date for filing of Form CRA-4 without additional fees on account of Companies (Cost Records and Audit) Amendment Rules, 2017 and other reasons. The matter has been examined and it has been decided to extend the last date for filing of Form CRA-4, for the financial years starting on or after 1st April, 2016, without additional fees till 31st December, 2017.

2. This issues with the approval of competent authority.

Yours faithfully,

(KMS Narayanan) Assistant Director 011-23387263

Copy to:-

- 1) Director (e-gov cell) MCA (HQ)
- 2) Guard File